

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT-1**

Date 26.07.2021

**CA (CAA)/51(AHM)/2021**

[An Application filed under Section 230-232 of the Companies Act, 2013 read with Companies (Compromises, Arrangements and Amalgamation) Rules, 2016]

**In the matter of:**

**ANTRA IMPEX PRIVATE LIMITED**

CIN: U51109GJ2007PTC050235

SHOP NO. 1008, SHREE GANESH TEXTILE MARKET,  
RING ROAD, SURAT - 395002,  
GUJARAT, INDIA.

TRANSFEROR COMPANY-1

**ART BAZAR FASHIONS PRIVATE LIMITED**

CIN: U17110GJ1997PTC031574

SHOP NO. 212, SHREE GANESH TEXTILE MARKET,  
RING ROAD, SURAT-395002,  
GUJARAT, INDIA.

TRANSFEROR COMPANY-2

**LOKESH TEX TRADE PRIVATE LIMITED**

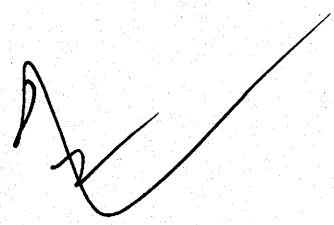

CIN: U51494GJ2005PTC047278

SHOP NO. 207, SHREE GANESH TEXTILE MARKET,  
RING ROAD, SURAT-395002,  
GUJARAT, INDIA.

TRANSFEREE COMPANY

**Clarification**

This matter was heard and reserved for order, however, on going through the records, it is found that the Applicant Companies have not provided the material fact(s) with regard to investigation of proceedings against the company, if any, pending.



Accordingly, the matter be listed for clarifications on 02.08.2021.



**(VIRENDRA KUMAR GUPTA)**  
**MEMBER (TECHNICAL)**



**(MADAN B. GOSAVI)**  
**MEMBER (JUDICIAL)**

Abhishek